

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3351
ANSWERED ON:18.03.2013
ACCIDENTS CAUSED BY OVERLOADING OF VEHICLES
Mahajan Smt. Sumitra

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether overloaded vehicles are a major contributor to road accidents and damage to National Highways (NHs) in the country;
- (b) if so, the details thereof and the number of road accidents caused by overloading of vehicles during each of the last three years and the current year, State-wise;
- (c) whether the Government has taken any steps to check overloading of motor vehicles especially at toll plazas; and
- (d) if so, the details thereof along with the amount recovered as penalty from these overloaded vehicles during the said period, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) & (b) Overloading is one of the causes of road accidents. Overloaded vehicles have impacted on the statistics of fatal accidents on Indian roads. The details of the number of road accidents caused due to overloaded vehicles during the years 2008-2011 (the latest available data) is at Annexure.

(c) & (d) The Ministry of Road Transport & Highways has been emphasizing States/UTs from time to time for strict enforcement of the provisions of law to check the menace of overloading. National Highway Authority of India (NHAI) has been asked to take strict action against truckers overloading on National Highways which may prove a deterrent measure. NHAI has also been asked to install Weighing Machines and other necessary equipments near key Toll Plazas on a pilot basis, to curb the practice of overloading.

The Ministry does not maintain data on amount recovered as penalty from the overloaded vehicles.